

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 104
(IB)-271/ND/2018**

Under Section: 9 of IBC Code, 2016.

In the matter of:

M/s. Synergy Property Development Services Pvt. Ltd.

.....Applicant

Vs.

Pride Hotel Ltd.

.....Respondent

Order delivered on 11.04.2019

CORAM

**R. VARADHARAJAN,
HON'BLE MEMBER (J)**

For the Applicant :

For the Respondent :

ORDER

Matter be listed before the Regular Bench on 20.05.2019 for
final hearing.

Sd/-

**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**

Mukesh

